

# ORISSA HIGH COURT

## FILING REPORT AS ON :21/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/25136/2024	TAHIR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	//0 () //	
2	D-BLAPL/25138/2024	ASLAM KHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	//0 () //	
3	D-BLAPL/25140/2024	DHARMENDRA VS STATE OF ODISHA	SARADA PRASAD DASH VS	GOPALPUR /96 /2024 () //	
4	D-BLAPL/25141/2024	SURESH CHANDRA BARIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KHALLIKOTE /657 /2024 () //	
5	D-BLAPL/25146/2024	JAI PRAKASH KUMAR VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	//0 () //	
6	D-BLAPL/25147/2024	MANOJ KUMAR PARIDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //	
7	D-BLAPL/25151/2024	SRIRAM HEMANTA DORA VS STATE OF ODISHA	AMITABH MISHRA VS	PATTAPUR (ASKA) /230 /2022 () //	
8	D-BLAPL/25154/2024 BLAPL/8532/2024	PURNANANDA MENDALI VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	TARBHA /159 /2021 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000022/2021	
9	D-BLAPL/25156/2024	PRADEEP KUMAR RATH VS STATE OF ODISHA(VIG.)	GIRISH CHANDRA SAHU VS	CUTTACK VIGILANCE /20 /2024 () //	
10	D-BLAPL/25157/2024	KIRAN SETH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH /338 /2021 () //	
11	D-BLAPL/25158/2024	RAJA @ DURBADAL BHUE VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	SONEPUR /228 /2024 () //	

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12	D-BLAPL/25161/2024	JAYAKRUSHNA PRADHAN @ BABUNA VS STATE OF ODISHA	DUSHMANTA KUMAR BISWAL VS	JODAPADAR /145 /2024 () //	
13	D-BLAPL/25162/2024	RIYAZ MUHAMMAD @ SAHIL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	HINDOL /195 /2024 () //	
14	D-BLAPL/25167/2024	BAPUN @ BASANTA SING VS STATE OF ODISHA	SANJAY KUMAR DAS VS	SORO /249 /2024 () //	
15	D-BLAPL/25170/2024	DEBASISH TANTY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	SUNDARGARH SADAR /38 /2024 () //	
16	D-BLAPL/25173/2024	SWAGATIKA SWAIN VS STATE OF ODISHA	DEVASHIS PANDA VS	CYBER CRIME AND ECONOMIC OFFENCES /33 /2023 () //	
17	D-BLAPL/25179/2024	DAITARI LAKEI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MACHHKUND /8 /2022 () //	
18	D-BLAPL/25187/2024	HEMANTA BHOI VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	DHAMA /110 /2022 () //	
19	D-BLAPL/25188/2024	MANORAMA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 () //	
20	D-BLAPL/25197/2024	UMASHANKAR YADAV VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	CHITRAKONDA /38 /2022 () //	
21	D-BLAPL/25200/2024	GANESH SETHI VS STATE OF ODISHA	DEBA KUMAR RATH VS	/ /0 () //	
22	D-BLAPL/25207/2024	KALIA NATH VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SASON /271 /2022 () //	
23	D-BLAPL/25213/2024	GADADHAR DALEI @ GUJUL	BIKRAM RATH	BARAMBA /74 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/25221/2024	NARAYAN PRADHAN	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/25227/2024	RABINDRA SAHOO	SAROJ MOHARANA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/25228/2024	SHYAMA BAG	JAYADEBA BEHERA	PATNAGARH /247 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/25229/2024	SUDARSHAN BEHERA	JAYADEBA BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/25230/2024	GAURANGA SISA @ GORA SISA	BIRENDRA KUMAR NAYAK	MUDULIPODA /5 /2023	AOD20220004505C202400031
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/25232/2024	ABHAY KUMAR	TUKUNA KUMAR MISHRA	RAYAGADA G.R.P. /25 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/25239/2024	G.JAYA RAULA	JYOTIRMAYA SAHOO	KHALLIKOTE /169 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/25240/2024	SANGRAM KESHARI PATTNAIK	BISWAJIT NAYAK	CHHEND /132 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/25242/2024	SUMENTA @ SUMANTA MAJHI	AMIT BISWAL	PADMAPUR /105 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/25243/2024	SAMEER PATRA @ DALAI	JYOTIRMAYA SAHOO	MOHANA /32 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/25245/2024	MANAS SAHOO	SURYAKANTA PALAI	/ /	AOR20220004106C202400012
		VS	VS	()	

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35	D-BLAPL/25248/2024	STATE OF ODISHA CHANDRA SEKHAR DALAI VS	SANAT KUMAR MISHRA VS	// KHATIGUDA /107 /2023 ()	
36	D-BLAPL/25251/2024	STATE OF ODISHA DEB KUMAR KUSULIA VS	AKASH KUMAR PATAJOSHI VS	// AMBADOLA /200 /2023 ()	AOR20220001834C202400047
37	D-BLAPL/25252/2024	STATE OF ODISHA RAJA KHAN @ ISMILE KHAN VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /480 /2024 ()	
38	D-BLAPL/25254/2024	STATE OF ODISHA AKSHAYA NAYAK @ AKSHAYA NAYAK VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /173 /2022 ()	
39	D-BLAPL/25255/2024	STATE OF ODISHA JITENDRA PASWAN VS	SANJUKTA MUNDA VS	// // ()	AOR20220002621C202400007
40	D-BLAPL/25256/2024	STATE OF ODISHA BHARAT NAIK VS	LALITENDU MISHRA VS	// KHANDAPARA /153 /2022 ()	AOR20220001610C202400015
41	D-BLAPL/25257/2024	STATE OF ODISHA ARJUN BARIK VS	ABHAS MOHANTY VS	// BARGARH /448 /2024 ()	
42	D-BLAPL/25263/2024	STATE OF ODISHA BABU RAM VS	AMLAN SHAKTI PAUL VS	// CAPITAL P.S. /237 /2024 ()	
43	D-BLAPL/25265/2024	STATE OF ODISHA BABU RAM VS	AMLAN SHAKTI PAUL VS	// BADAGODA P.S. /268 /2023 ()	
44	D-BLAPL/25273/2024	STATE OF ODISHA RATNAKAR KANHAR VS	SANJIB KUMAR BHANJADEO VS	// //0 ()	
45	D-CMAPL/36436/2024	STATE OF ODISHA DRAUPADI SASMAL VS	DOLAGOBINDA MOHAPATRA VS	// // ()	
		STATE OF ODISHA		//	

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46	D-CMAPL/36439/2024	NITYANANDA SAHOO VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// 0 //	
47	D-CMP/36272/2024	PRATAP RUDRA HARICHANDAN VS KUSUM BEHERA	AJAYA KUMAR MOHARANA VS	// 0 //	
48	D-CMP/36299/2024	DHARANIDHAR PATEL VS YUDHISTHIR NAYAK	NRUSINGH CHARAN ROUT VS	// 0 //	
49	D-CMP/36323/2024	RAMAMANI DAS VS RATHA @ DASARATHA BEHERA	DWARIKA PRASAD MOHANTY VS	// 0 //	
50	D-CMP/36347/2024	KANCHANBALA PATRA VS KIRANBALA PATRA	PRAKASH CHANDRA DASH VS	// 0 //	
51	D-CMP/36379/2024	CHANDRIKA PRIYADARSHINI VS SECRETARY, G.A. DEPT., BBSR	SUDHANSU SEKHAR JENA VS	// 0 //	
52	D-CMP/36438/2024	MARUTA SWAIN VS REENA BEURA @ LENKA	SANATAN DAS VS	// 0 //	
53	D-CMP/36446/2024	PRATIMARANI PATRA VS DILLIP HALI	TUSAR KUMAR MISHRA VS	// 0 //	
54	D-CMP/36451/2024	TAPASWAINI PADHY VS T. RAJGOPAL TORA	SUJATA JENA VS	// 0 //	
55	D-CMP/36454/2024	TAPASWAINI PADHY VS T.RAJGOPAL TORA	SUJATA JENA VS	// 0 //	
56	D-CONTC/36251/2024	ARUN NAIK VS ENJENA PRADHAN, O.A.S	ADV. VS	// 0 //	
57	D-CONTC/36252/2024	KRUSHNA CHANDRA NAIK	ADV.	//	

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		VS	VS	()	
		ENJENA PRADHAN, O.A.S		//	
58	D-CONTC/36256/2024	HITESH KUMAR CHALAN	ADV	//	AOR20220001600C202400031
		VS	VS	()	
		KARUNAKAR BHUE,DISTRICT EDUCATION OFFICER,NUAPADA		//	
59	D-CONTC/36265/2024	JYOTSNARANI DAS	ADV	//	AOR20220001691C202400005
		VS	VS	()	
		ASWATHY S, SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//	
60	D-CONTC/36268/2024	BHAGABAN SAHOO	ADV.	//	
		VS	VS	()	
		ASWATHY S., I.A.S		//	
61	D-CONTC/36298/2024	DEBAPRASAD SAMAL	NRUSINGH CH. ROUT	//	
		VS	VS	()	
		DHARANIDHAR NANDA I/C, DIRECTOR		//	
62	D-CONTC/36300/2024	JAYAGOBINDA DAS	NRUSINGH CHARAN ROUT	//	
		VS	VS	()	
		C.J.VENUGOPAL, IAS		//	
63	D-CONTC/36302/2024	RAJALAXMEE PATRA	ADV.	//	
		VS	VS	()	
		ASWATHY S., IAS		//	
64	D-CONTC/36305/2024	ANAMA CHARAN MALLIK	ADV.	//	
		VS	VS	()	
		COMMITTEE OF MANAGEMENT, CHHAGAON SCS LTD.		//	
65	D-CONTC/36320/2024	BASUDEV MANDAL	SATYA NARAYAN MISHRA 4	//	
		VS	VS	()	
		BANAMALI MAHAKUD, SECRETARY		//	
66	D-CONTC/36324/2024	GAJENDRA GHADAI	SATYA NARAYAN MISHRA 4	//	
		VS	VS	()	
		BANAMALI MAHAKUD, SECRETARY		//	
67	D-CONTC/36326/2024	TRAILOKYANATH BEHERA	SATYA NARAYAN MISHRA 4	//	
		VS	VS	()	
		BANAMALI MAHAKUD, SECRETARY		//	
68	D-CONTC/36327/2024	RAJKISHORE MATARI	SANDHYARANI PANI	//	AOR20230000010C202400103
		VS	VS	()	

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69	D-CONTC/36328/2024	ARAVIND AGRAWAL,COMM. CUM SECRETARY,HIGHER EDUCATION DEPTT. GANGADHAR BHOI VS	SANDHYARANI PANI VS	// // 0	AOR20230000010C202400102
70	D-CONTC/36331/2024	ARAVIND AGRAWAL,COMM. CUM SECRETARY HIGHER EDUCATION DEPTT. DURGASHANKAR NANDA VS	SATYA NARAYAN MISHRA 4 VS	// // 0	
71	D-CONTC/36334/2024	BANAMALI MAHAKUD, SECRETARY RAJBLOCHAN JANA VS	SATYA NARAYAN MISHRA 4 VS	// // 0	
72	D-CONTC/36336/2024	BANAMALI MAHAKUD, SECRETARY GOURANGA SWAIN VS	SATYA NARAYAN MISHRA 4 VS	// // 0	
73	D-CONTC/36337/2024	BANAMALI MAHAKUD, SECRETARY JYOTIRMAYEE PARIDA VS	SATYA NARAYAN MISHRA 4 VS	// // 0	
74	D-CONTC/36338/2024	BANAMALI MAHAKUD, SECRETARY KISHORI KINKARA BHOI VS	SATYA NARAYAN MISHRA 4 VS	// // 0	
75	D-CONTC/36339/2024	BANAMALI MAHAKUD, SECRETARY SANJAY KUMAR MANNA VS	SATYA NARAYAN MISHRA 4 VS	// // 0	
76	D-CONTC/36340/2024	BANAMALI MAHAKUD, SECRETARY NABAKISHORE BISWAL VS ANU GARG, IAS	ADV. VS	// // 0	
77	D-CONTC/36345/2024	LILI MISHRA VS GAURAV SHIVAJI ISALWAR	PRADEEP KUMAR MAHAPATRA VS	// // 0	
78	D-CONTC/36355/2024	SUDHAKAR SENAPATI VS AMIYA KUMAR SAMAL, EXECUTIVE ENGINEER	ADV. VS	// // 0	
79	D-CONTC/36360/2024	REKHA NAIK VS AMIYA KUMAR SAMAL, SUPERINTENDING ENGINEER	ADV. VS	// // 0	

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80	D-CONTC/36364/2024	SAHEBSINGH SUBUDHI VS PRASANTA KUMAR PARIDA, CONTROLLER OF EXAMINATION	ADV. VS	// ()	
81	D-CONTC/36368/2024	SANKARSAN MISHRA VS GOURAV SHIVAJI, COLLECTOR	ADV. VS	// ()	
82	D-CONTC/36371/2024	MOHAN NAIK VS RIZWANA KAWKAB, EXECUTIVE OFFICER	ADV. VS	// ()	
83	D-CONTC/36403/2024	NIMAI CHANDRA BEHURA VS RASMITA RANI TARASIA, SECRETARY	ADV. VS	// ()	
84	D-CONTC/36428/2024	RAGHUNATH NAYAK VS ASWATHY S., IAS	ADV. VS	// ()	
85	D-CONTC/36429/2024	MANOABHIRAM BEHERA VS KALANDI SOREN, BLOCK EDUCATION OFFICER	RANJIT SAMAL VS	// ()	
86	D-CONTC/36431/2024	PURNA CHANDRA PATEL VS SASWATA MISHRA, IAS	ADV. VS	// ()	
87	D-CONTC/36434/2024	BENUDHAR PATEL VS SASWATA MISHRA, IAS	ADV. VS	// ()	
88	D-CONTC/36437/2024	PURNA CHANDRA MEHER VS SASWATA MISHRA, IAS	ADV. VS	// ()	
89	D-CRLA/25142/2024	HARIBANDHU KARALIA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOTPAD /39 /2022 ()	
90	D-CRLA/25217/2024	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	DIPTIREKHA NANDA VS	CUTTACK SADAR /327 /2020 ()	
91	D-CRLMA/25174/2024	LINGARAJ AZAD	PRASANTA KUMAR JENA	K.SINGHPUR /87 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/25148/2024	RADHESHYAM PANDA	RAJIB LOCHAN PATNAIK	/ /0	
		VS	VS	()	
		KRUSHNA PRIYA RATH		//	
93	D-CRLMC/25160/2024	SANUJYA NAIK	SUSHANTA KUMAR JOSHI	THUAMUL RAMPUR /215 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/25171/2024	JAGABANDHU DEHURY	PARSURAM PANDA	KAMAKHYANAGAR /43 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/25176/2024	SANJIB KUMAR SETHI	NISHIKANTA MISHRA	PIPLI /417 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/25180/2024	SUNIL TAFALI	DEBENDRA NARAYAN PATTANAİK	PARADEEP /252 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/25182/2024	BIRUPAKSHYA SAHU	PRAHALLADA SAHU	PHULBANI TOWN /20 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/25184/2024	BADRI NARAYAN MISHRA	BHABANI SHANKAR DASPARIDA	CYBER CRIME AND ECONOMIC OFFENCES /22 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/25190/2024	SABHALAM @ SUBHALAM ADKATIA @ MATI @ SUBHARISHWAR SAHOO	SUBHARISHWAR SAHOO	SEMILLIGUDA /14 /2021	AOD20220004505C202400033
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/25196/2024	MD EBADULLA @ MD EBULLA	GOREKHANATH DAS	PURUNAKATAK /40 /2013	AOD20240000226C202400004
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/25199/2024	JASHOBANTA SAHU	DEEPAK KU SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/25203/2024	NILAMADHAB MOHANTY	DEBASISH SAMAL	/ /0	
		VS	VS	()	

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103	D-CRLMC/25211/2024	JADUNATHY SAHU PRADIP BEHERA@BITA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// PHULBANI SADAR /113 /2019 ()	
104	D-CRLMC/25214/2024	MAHENDRA KUMAR DASH VS STATE OF ODISHA	SUBRATA MISHRA VS	// KHANDAGIRI P.S. /658 /2019 ()	
105	D-CRLMC/25220/2024	ANIRUDHA MANDAL @ DINESH VS STATE OF ODISHA	SARBESWAR SAHOO VS	// KOSAGUMUDA /92 /2021 ()	AOD20220004505C202400035
106	D-CRLMC/25222/2024	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	JAYADEBA BEHERA VS	// RANPUR /159 /2008 ()	
107	D-CRLMC/25226/2024	SOUMYA RANJAN DALEI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// KHARABEL NAGAR P.S. /62 /2024 ()	
108	D-CRLMC/25238/2024	SUSAMA GHADEI VS STATE OF ODISHA	RAKESH BEHERA VS	// FATEGARH /181 /2022 ()	
109	D-CRLMC/25244/2024	CHITTARANJAN GHADEI @ BULU VS STATE OF ODISHA	RAKESH BEHERA VS	// FATEGARH /181 /2022 ()	
110	D-CRLMC/25266/2024	AJAYA KUMAR PANDA VS DIRECTOR OF ENFORCEMENT DIRECTORATE, GOVT. OF INDIA, NEW DELHI	SANTOSH KUMAR MAHANTY VS	// GOSANINUAGAM /141 /2020 ()	
111	D-CRLMC/25270/2024	AKSHAY KUMAR PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// SABARANG /1 /2022 ()	
112	D-CRLMC/25272/2024	SHAKUNTALA JENA VS STATION OFFICER, KHANDAGIRI POLICE STATION, BBSR	SUDHANSU SEKHAR JENA VS	// / /0 ()	
113	D-CRLMC/25277/2024	SUBHAM SANJAY SONAWALE VS STATE OF ODISHA	AMIT BISWAL VS	// MOHANA /106 /2023 ()	

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114	D-CRLMC/25278/2024	LAXMIDHAR SAHOO VS STATE OF ODISHA	S.S.MOHAPATRA VS	SARANAKUL /34 /2020 () //	
115	D-CRLMC/25280/2024	M/S. SHREE LINGARAJ FEEDS LTD., SUNDARGARH VS PRASANTA KUMAR PATRA	TUSAR KUMAR MISHRA VS	/ /0 () //	
116	D-CRLMC/25283/2024	M/S. SIKSHA O ANUSANDHAN, BBSR VS UNION OF INDIA	AMITABH NAIK VS	/ /0 () //	
117	D-CRLMP/25169/2024	ASHOK KUMAR AGRAWAL VS STATE OF ODISHA	PITAMBAR JENA VS	/ /0 () //	
118	D-CRLMP/25201/2024	TAPAN KUMAR PRADHAN VS ITISHREE PRADHAN	SATYA SHIVA DASH VS	/ /0 () //	
119	D-CRLMP/25210/2024	GOBINDA PRASAD AGARWALA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	/ /0 () //	
120	D-CRLMP/25258/2024	GUNDURI SWAIN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 () //	
121	D-CRLMP/25279/2024	SAKTI KUMAR RANA @ SHAKTI KUMAR RANA VS GITANJALI DASH	BYOMAKESH TRIPATHY VS	/ /0 () //	
122	D-CRLMP/25281/2024	HIMANSHU SEKHAR KHILAR VS HENA PASWAN	BHAWANI SANKAR PANIGRAHI VS	/ /0 () //	
123	D-CRLREV/25253/2024	DIPAK KUMAR DALAI VS KULAMANI MOHAPATRA	RASHMIKANTA MAHALIK VS	/ /0 () //	
124	D-EXP/36422/2024	GITANJALI BARIK VS GOURI NAYAK, D.E.O, KEONJHAR	LALITENDU BHUYAN VS	/ / () //	
125	D-FAO/36392/2024	M.D.,TOSHALI SANDS ,PURI	BIKRANT CHANDRA PATTNAIK	/ /	

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		VS	VS	0	
126	D-FAO/36442/2024	SUGAYAN KUMAR MOHAPATRA		//	
		BAINSHIDHAR BEHERA	SAMEER KUMAR DAS	//	
		VS	VS	0	
127	D-FAO/36448/2024	STATE OF ODISHA		//	
		PALLI PUSPA PARIJA	SAMEER KUMAR DAS	//	
		VS	VS	0	
128	D-MACA/36296/2024	STATE OF ODISHA		//	
		D.M., M/S ORIENTAL INSURANCE CO.LTD., CUTTACK	RAMOD KUMAR TRIPATHY	//	
		VS	VS	0	
129	D-MACA/36330/2024	KRUSHNA CHANDRA PRUSTY		//	
		BUDHU KUMBHAR	JAGABANDHU SAHU	//	AOR20220001487C202400002
		VS	VS	0	
130	D-MACA/36332/2024	NARAHARI AGRAWAL		//	
		MAHESWAR NARAYAN DEHERI	JAGABANDHU SAHU	//	AOR20220001487C202400001
		VS	VS	0	
131	D-MACA/36370/2024	SUSAMA PRADHAN		//	
		NEW INDIA ASSURANCE CO. LTD., CUTTACK	AMITAV DAS	//	
		VS	VS	0	
132	D-MACA/36400/2024	BADAL KUMAR NAYAK		//	
		RAJESH TOPPO	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
133	D-MATA/36409/2024	KALLU SINGH		//	
		MAMATA BEHERA	SAUMYA RANJAN PRADHAN	//	AOD20240000490C202400004
		VS	VS	0	
134	D-RPFAM/36254/2024	PREMANANDA BEHERA		//	
		ALOK NAYAK	MAHES DAS	//	
		VS	VS	0	
135	D-RPFAM/36317/2024	JHARANA NAYAK		//	
		SMRUTI RANJAN RAY MOHAPATRA	ASHOK KUMAR SARANGI	//	
		VS	VS	0	
136	D-RPFAM/36359/2024	LALITA BARIK		//	
		AJIT KUMAR NAYAK	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	

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137	D-RPFAM/36393/2024	BISHNU PRIYA BISWAL SAMBIT PATTANAİK VS JAYASHREE PATTANAİK	SUKANTA KUMAR NAYAK (2) VS	// // 0 //	
138	D-RPFAM/36399/2024	MANAS @ RANJAN KUMAR JENA VS SANGITA JENA	SARATHI JYOTI MOHANTY VS	// // 0 //	
139	D-RPFAM/36408/2024	LAKSHYAPATI KUMBHAR VS SANYASINI KUMBHAR	PABITRA KUMAR NAYAK VS	// // 0 //	
140	D-RSA/36309/2024	SARALA PRADHAN VS GANESH CHANDRA PRADHAN	RAGHUNATH DASMOHAPATRA VS	// // 0 //	
141	D-RSA/36433/2024	PALU SOREN VS KARMU MAJHI @ HEMBRAM	CHITTA RANJAN NANDA VS	// // 0 //	
142	D-RSA/36453/2024	SURENDRANATH KHATUA VS BABULI BEHERA	KALPATARU MISHRA VS	// // 0 //	
143	D-TRP(C)/36283/2024	SMRUTI MISHRA VS SAROJ KUMAR MISHRA	BISWAMBAR MOHANTY VS	// // 0 //	
144	D-TRP(C)/36312/2024	SUNITA SATAPATHY VS SRIDHAR SATAPATHY	JNYANANANDA PANDA VS	// // 0 //	
145	D-TRP(C)/36377/2024	SONALI NANDA VS DEBASISH NANDA	JAYADEBA BEHERA VS	// // 0 //	
146	D-TRPCRL/25165/2024	PINKU SAHU VS AJIT KUMAR SAHU	SUSHANTA KUMAR JOSHI VS	//0 // 0 //	
147	D-WA/36225/2024	STATE OF ODISHA VS PRASANNA KUMAR TRIPATHY	BIBHU PRASAD TRIPATHY, A.G.A. VS	// // 0 //	LOD20240000194C202400012

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148	D-WA/36226/2024	STATE OF ODISHA VS SUDHANSU BHUSAN DAS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //	LOD20240000194C202400013
149	D-WA/36253/2024 WA/2335/2024	STATE OF ODISHA VS MADHUSUDAN PATRA	SANGRAM JENA, A.G.A. VS	// 0 //	LOD20240000194C202400015
150	D-WA/36255/2024	STATE OF ODISHA VS BIRABHADRA BEHERA	TARUN PATNAIK, A.S.C VS	// 0 //	LOD20240000194C202400014
151	D-WA/36274/2024	STATE OF ODISHA VS LAXMINARAYAN SOREE	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0 //	LOD20240000172C202400072
152	D-WA/36313/2024	STATE OF ODISHA VS SUMATI MOHANTY	BIPLAB MOHANTY, A.G.A. VS	// 0 //	LOD20240000172C202400073
153	D-WA/36314/2024	STATE OF ODISHA VS DEBENDRA MOHAN PRADHAN	BIPLAB MOHANTY, A.G.A. VS	// 0 //	LOD20240000194C202400016
154	D-WA/36318/2024	STATE OF ODISHA VS BHANUCHARAN PANDA	BIPLAB MOHANTY, A.G.A. VS	// 0 //	LOD20240000194C202400017
155	D-WA/36335/2024	STATE OF ODISHA VS NARA PRAVA NAYAK	BIPLAB MOHANTY, A.G.A. VS	// 0 //	LOD20240000172C202400074
156	D-WA/36363/2024	AMIT KUMAR TRIPATHY VS CHAIRMAN, ODISHA GRAMYA BANK, BBSR	RAMANATH ACHARYA VS	// 0 //	
157	D-WA/36382/2024	RADHA KRUSHNA NANDA VS CENTRAL BANK OF INDIA	KOUSIK ANANDA GURU VS	// 0 //	
158	D-WA/36391/2024	STATE OF ODISHA VS LAXMIDHAR PRADHAN	BIPLAB MOHANTY, A.G.A. VS	// 0 //	LOD20240000172C202400075
159	D-WA/36406/2024	ARUN KUMAR BASA	BISWABIHARI MOHANTY	//	AOR20220001789C202400012

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		VS	VS	0	
160	D-WA/36419/2024	MAMATA MOHAPATRA CHINMAY RANJAN DASH	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
161	D-WA/36425/2024	STATE OF ODISHA BHARATI BEHERA	SAMIR KUMAR MISHRA(SR. ADV.)	//	
		VS	VS	0	
162	D-WP(C)/36227/2024	KUNTALA MALLIK ASHOK KUMAR BEHERA	SUBHASISH SATAPATHY	//	AOR20220001600C202400032
		VS	VS	0	
163	D-WP(C)/36228/2024	STATE OF ODISHA MANDAKINI DEI	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
164	D-WP(C)/36229/2024	STATE OF ODISHA DILLIP KUMAR MISTRY	SWAPNIL ROY	//	AOR20220001600C202400030
		VS	VS	0	
165	D-WP(C)/36230/2024	STATE OF ODISHA SADHU CHRAN SWAIN	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
166	D-WP(C)/36231/2024	STATE OF ODISHA RAJAT KUMAR NAIK	SUBHASISH SATAPATHY	//	AOR20220001600C202400033
		VS	VS	0	
167	D-WP(C)/36232/2024	STATE OF ODISHA DHRUBA CHARAN DAS	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
168	D-WP(C)/36233/2024	STATE OF ODISHA CHATRUBHUJA SWAIN	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
169	D-WP(C)/36234/2024	STATE OF ODISHA DAYANANDA TRIPATHY	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
170	D-WP(C)/36235/2024	STATE OF ODISHA DR. DEVANANDA BEURA	GOKHE BEHERA	//	
		VS	VS	0	

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171	D-WP(C)/36236/2024	STATE OF ORISSA SARMISTHA PRADHAN VS	LAXMIKANTA MOHANTY VS	// // 0	
172	D-WP(C)/36237/2024	STATE OF ORISSA DURGA PRASAD SAAML VS	NIRANJAN PANDA VS	// // 0	
173	D-WP(C)/36238/2024	STATE OF ODISHA PRANABANDHU MOHAPATRA VS	LAXMIKANTA MOHANTY VS	// // 0	
174	D-WP(C)/36239/2024	STATE OF ODISHA NABAKISHORE SAHOO VS	LAXMIKANTA MOHANTY VS	// // 0	
175	D-WP(C)/36240/2024	STATE OF ODISHA SARAT CHANDRA SAHOO VS	SAMBHRAM DAS VS	// // 0	
176	D-WP(C)/36241/2024	STATE OF ODISHA PRATAP RANJAN SRICHANDAN VS	NIRANJAN PANDA VS	// // 0	
177	D-WP(C)/36242/2024	STATE OF ODISHA RAJENDRA KUMAR MALLICK VS	ASHOK KUMAR DAS VS	// // 0	
178	D-WP(C)/36243/2024	ADDL. COMNR OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR BIMAL CHANDRA MATGAJSINGH VS	BIRAJA PRASANNA DAS VS	// // 0	
179	D-WP(C)/36244/2024	STATE OF ODISHA MD.TAKIUR RAHMAN VS	SHAIK ABDUL NAYEEM VS	// // 0	
180	D-WP(C)/36245/2024	ODISHA BOARD OF WAQF , CUTTACK MOHAN DANDAPATI VS	GOPINATH MISHRA VS	// // 0	
181	D-WP(C)/36246/2024	STATE OF ODISHA BIJOYA KUMAR DASH VS	GOPINATH MISHRA VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/36247/2024 WP(C)/20527/2024	SUNI ROUT VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
183	D-WP(C)/36248/2024	MANORANJAN SAHOO VS STATE OF ODISHA	RITA SINGH VS	// 0 //	
184	D-WP(C)/36249/2024	ARATI JENA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
185	D-WP(C)/36250/2024	RUDRA PRASAD DAS VS STATE OF ORISSA	SATYA RANJAN PATI VS	// 0 //	
186	D-WP(C)/36257/2024	MANOJ KUMAR SENAPATI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //	AOR20220001618C202400242
187	D-WP(C)/36258/2024	MARKANDA HAIBRU VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// 0 //	
188	D-WP(C)/36259/2024	BICHITRA MOHANTY VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //	
189	D-WP(C)/36260/2024	ANANTH KUMAR ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202400067
190	D-WP(C)/36261/2024	AJIT KUMAR TULA @ TULO VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //	AOD20220004505C202400034
191	D-WP(C)/36262/2024	BADU NIJOG SAMITI OF BADU SEVAK OF SHREE LINGARAJ MAHAPRABHU VS SHREE LINGARAJ MAHAPRABHU BIJE,BHUBANESWAR	ANAND KUMAR PRINCHU VS	// 0 //	AOD20240000783C202400003
192	D-WP(C)/36263/2024	SAPNA CHIRMAXO VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
193	D-WP(C)/36264/2024	SAMPRIT PATTNAIK MOHANTY	SHAKTI DATTA TRIPATHY	//	

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		VS	VS	0	
194	D-WP(C)/36266/2024	DIRECTOR TECHNICAL EDUCATION AND TRAINING , CUTTACK BHIMASEN SWAIN	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
195	D-WP(C)/36267/2024	STATE OF ORISSA CHINMAYEE NAYAK	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
196	D-WP(C)/36269/2024	STATE OF ODISHA BRAJAHARI PRUSTY	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
197	D-WP(C)/36270/2024	STATE OF ORISSA TAHERA BEGUM	SANJAY KUMAR PATTANAİK	//	
		VS	VS	0	
198	D-WP(C)/36271/2024	STATE OF ODISHA M/S. KEDAR SECURITY SERVICES PVT. LTD., BBSR	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
199	D-WP(C)/36273/2024	UNION OF INDIA SARASWATI MAHANAND	TRILOCHAN NANDA	//	
	WP(C)/20528/2024	VS	VS	0	
200	D-WP(C)/36275/2024	STATE OF ODISHA GANESH MOHARANA	BISWAJIT MOHAPATRA	//	
		VS	VS	0	
201	D-WP(C)/36276/2024	CHIEF MANAGER, STATE BANK OF INDIA, BBSR HIMADRI BISWAL	ASHOK KUMAR MOHANTY	//	
		VS	VS	0	
202	D-WP(C)/36277/2024	MANAGER ORIENTAL INSURANCE COMPANY LTD UTTAMA BEHERA	SUBASH CH PANI	//	
		VS	VS	0	
203	D-WP(C)/36278/2024	STATE OF ODISHA BISWA @ BISWO RANJAN BEHERA	NALINI KANTA DASH	//	
		VS	VS	0	
204	D-WP(C)/36279/2024	BALASORE BHADRAK CENTRAL COOPERATIVE BANK LTD DHRUBA CHARAN SAHOO	DEBASIS ROUT	//	
		VS	VS	0	

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205	D-WP(C)/36280/2024	STATE OF ODISHA SUDHIR LATA DEI VS	NALINI KANTA DASH VS	// // 0	
206	D-WP(C)/36281/2024 WP(C)/20519/2024	THE CHAIRMAN CUTTACK DEVELOPMENT AUTHORITY JEYPURE COLLEGE OF NURSING , JEYPURE VS	KUNAL KUMAR SWAIN VS	// // 0	
207	D-WP(C)/36282/2024	STATE OF ODISHA RABINDRA KUMAR KAR VS	GOPINATH SETHI VS	// // 0	
208	D-WP(C)/36284/2024	STATE OF ODISHA SATYANANDA MOHANTY VS	GOPINATH SETHI VS	// // 0	
209	D-WP(C)/36285/2024	STATE OF ODISHA DULAL KUMAR DAS VS	GOPINATH SETHI VS	// // 0	
210	D-WP(C)/36286/2024	STATE OF ODISHA PARSHURAM KAR VS	GOPINATH SETHI VS	// // 0	
211	D-WP(C)/36287/2024	STATE OF ODISHA THE VICTIM VS	SATYA SMRUTI MOHANTY VS	// // 0	
212	D-WP(C)/36288/2024	NATIONAL INST. OF TECH., ROURKELA BIJAY KUMAR DASH VS	GOPINATH SETHI VS	// // 0	
213	D-WP(C)/36289/2024	STATE OF ODISHA BASANTA KUMAR SAHU VS	GOPINATH SETHI VS	// // 0	
214	D-WP(C)/36290/2024	STATE OF ODISHA NALINI PRABHA MISHRA VS	SIDHESWAR MALLIK VS	// // 0	
215	D-WP(C)/36291/2024	STATE OF ODISHA M/S. ADITYA CRAFT AND PAPERS PRIVATE LIMITED VS	CHITRASEN PARIDA VS	// // 0	AOR20220001432C202400002
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), DEPTT. OF REVENUE, MINISTRY OF FINANCE			

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216	D-WP(C)/36292/2024	SUKUTI PRADHAN @ PADHAN VS GOVT. OF ODISHA	BIJAYA KUMAR BEHERA VS VS	// 0 //	
217	D-WP(C)/36293/2024	SUDHAKAR SAHU @ SAHOO VS GOVT OF ODISHA	BIJAYA KUMAR BEHERA VS VS	// 0 //	
218	D-WP(C)/36294/2024	KANTILAL BAGARTI VS STATE OF ODISHA	CHANDAN SAMANTARAY VS VS	// 0 //	
219	D-WP(C)/36295/2024	JATIA SAHU VS GOVT OF ODISHA	BIJAYA KUMAR BEHERA VS VS	// 0 //	
220	D-WP(C)/36297/2024	BRAJARAJNAGAR COAL MOVERS ASSOCIATION VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS VS	// 0 //	
221	D-WP(C)/36301/2024	SUBHASHREE NAINA PRIYADARSHANI @ NAINA PRIYADARSHANI VS STATE OF ODISHA	RYNDARSHANI @ NAINA PRIYADARSHANI VS VS	// 0 //	
222	D-WP(C)/36303/2024	LAXMI DEI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS VS	// 0 //	
223	D-WP(C)/36304/2024	MURALIDHAR SINGH VS STATE OF ODISHA	BIDYADHAR MANSING VS VS	// 0 //	
224	D-WP(C)/36306/2024	ASHARANI RATH VS STATE OF ODISHA	BRUNDABAN ROUT VS VS	// 0 //	
225	D-WP(C)/36307/2024	MANOHAR MAJHI VS STATE OF ORISSA	PRASHANTA KUMAR NAYAK VS VS	// 0 //	
226	D-WP(C)/36308/2024	BANDANA SWAIN VS CHIEF MANAGER AND AUTHORIZED OFFICER	ASHOK KUMAR BEHERA VS VS	// 0 //	
227	D-WP(C)/36310/2024	BHARAT CHANDRA SAHOO	SUSHANT KUMAR PRADHAN	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/36311/2024	JANMEJOY SAHU	DIGAMBAR SETHI	//	
		VS	VS	()	
		CANARA BANK		//	
229	D-WP(C)/36315/2024	RASHMI RANJAN KACHHYAPAL	MANOJ VERMA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
230	D-WP(C)/36316/2024	M/S. ADITYA CRAFT AND PAPER PRIVATE LIMITED	CHITRASEN PARIDA	//	AOR20220001432C202400003
		VS	VS	()	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), DEPTT. OF REVENUE, MINISTRY OF FINANCE		//	
231	D-WP(C)/36319/2024	PRADEEP KUMAR BEHERA	KISHORE KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/36321/2024	M/S. VARSHA CONSTRUCTION, CHHATISGARH	AVIJIT PAL	//	
		VS	VS	()	
		ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD., BBSR		//	
233	D-WP(C)/36322/2024	JEETENDRA PANIGRAHI	BIDESH RANJAN BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/36325/2024	M/S. BHARATI KUMAR PATRA, GANJAM	SANTOSH KUMAR MAHANTY	//	
		VS	VS	()	
		STATE TAX OFFICER, BHANJANAGAR		//	
235	D-WP(C)/36329/2024	PHILIP SABAR	SIBA PRASAD SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/36333/2024	DILESWAR PRADHAN	SARBESWAR SAHOO	//	AOD20220004505C202400036
		VS	VS	()	
		BANK OF BARODA, BHUBANESWAR		//	
237	D-WP(C)/36341/2024	PRIYANKA MAYEE MAHARANA	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/36342/2024	SHIBASANKAR SAMAL	PRAVAT KUMAR PANDA	//	
		VS	VS	()	

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239	D-WP(C)/36343/2024	STATE OF ODISHA PRIYANKA MAYEE MAHARANA VS	NIHAL RATH VS	// // 0	
240	D-WP(C)/36344/2024	STATE OF ODISHA NALINI KANTA RAY VS	PRASANNA KUMAR SAHOO VS	// // 0	
241	D-WP(C)/36346/2024	STATE OF ODISHA SIDDHESWAR BEHERA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
242	D-WP(C)/36348/2024	STATE OF ODISHA PRITI RANJAN SAHOO VS	DURGA PRASAD JENA VS	// // 0	
243	D-WP(C)/36349/2024	STATE OF ODISHA BRAJA KISHORE NAYAK VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
244	D-WP(C)/36350/2024	PRINCIPAL SECY TO GOVT. DEPT. OF HANDLOOMS, TEXTILES AND HANDICRAFTS, BBSR M.YELLAIAH VS	SRIKAR KUMAR RATH VS	// // 0	
245	D-WP(C)/36351/2024	UNION OF INDIA PRAMOD KUMAR PANDEY VS	UMESH CHANDRA PATNAIK VS	// // 0	
246	D-WP(C)/36352/2024	STATE OF ODISHA DRISHTI EDUCATION SOCIETY, NEW DELHI VS	SAPAN KUMAR LENKA VS	// // 0	
247	D-WP(C)/36353/2024	ODISHA RURAL DEVELOPMENT AND MARKETING SOCIETY (GOVT. OF ORISSA), BBSR SURESH NAYAK @ SURESH KUMAR NAYAK VS	BIPLABA P.B. BAHALI VS	// // 0	
248	D-WP(C)/36354/2024	STATE OF ODISHA PSK INFRASTRUCTURES AND PROJECTS PVT. LTD., VS	HINDENRUPAD PRADHAN VS	// // 0	
249	D-WP(C)/36356/2024	STATE OF ODISHA SWARNALATA PATAJOSI VS THE STATE OF ODISHA	ABHIRAM SWAIN VS	// // 0 //	

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250	D-WP(C)/36357/2024	CHAPALA HALDAR VS DIPULU HALDAR	SUBASH CHANDRA SAHOO VS	// 0 //	
251	D-WP(C)/36358/2024	S.K.D ASSOCIATES, CUTTACK VS CHIEF MANAGER, UNION BANK OF INDIA, BBSR	BRAJA MOHAN SARANGI VS	// 0 //	
252	D-WP(C)/36361/2024	GADADHAR BHUKTA VS REGIONAL MANAGER, RESERVE BANK OF INDIA, KHURDA	BRAJA MOHAN SARANGI VS	// 0 //	
253	D-WP(C)/36362/2024	LITUNA NAYKA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	
254	D-WP(C)/36365/2024	RADHAKANTA DEV BIJE, KANAS VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
255	D-WP(C)/36366/2024	DILLIP KUMAR JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
256	D-WP(C)/36367/2024	BABULI SWAIN VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //	
257	D-WP(C)/36369/2024	SUNIL KUMAR SUBUDHI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
258	D-WP(C)/36372/2024	LAXMI CHARAN PANIGRAHI VS COLLECTOR CUM DISTRICT MAGISTRATE, KHANDAMAL	BIRAJA PRASANNA DAS VS	// 0 //	
259	D-WP(C)/36373/2024	ABHIMANYU MISHRA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
260	D-WP(C)/36374/2024	SAMIR KUMAR NAYAK VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //	
261	D-WP(C)/36375/2024	PRAMILA KUMARI DEO	ROHIT RANJAN RAY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :21/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/36376/2024	SAI INSTITUTE OF MEDICAL SCIENCE, OF UTKAL SHIKHARAJAN MOHANTAK		//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/36378/2024	SAMARENDRA PANDA	ROHIT RANJAN RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/36380/2024	PRAKASH CHANDRA JENA	HIMANSHU BHUSAN DASH	//	
		VS	VS	0	
		STATE OF ORISSA		//	
265	D-WP(C)/36381/2024	JOGENDRA NAYAK	LAKSHMAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/36383/2024	BISWAJIT MOHAPATRA	SWARUP KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/36384/2024	CHATURBHUJA SAHOO	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/36385/2024	FALCON MARINE EXPORTS, BBSR	MATRUGUPTAMISHRA	//	
		VS	VS	0	
		ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR		//	
269	D-WP(C)/36386/2024	KUNTALA KUMARI ROUT	BUDHADEV ROUTRAY, SR.ADV.	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/36387/2024	ARATI CHAND	DIPTENDU SUNDAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/36388/2024	MD. MUZASAM	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		COMNR LAND RECORD AND SETTLEMENT, ODISHA, CUTTACK		//	
272	D-WP(C)/36389/2024	DOLAMANI SAHU	DILLIP KUMAR SAHU	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :21/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/36390/2024	STATE OF ODISHA BHAGABATI MAHAR VS	SUBHADUTTA ROUSTRAY VS	// // ()	
274	D-WP(C)/36394/2024	STATE OF ODISHA GAGAN BIHARI NAYAK VS	MANAS PATI VS	// // ()	AOR20220001535C202400056
275	D-WP(C)/36395/2024	STATE OF ODISHA GITA HEMBRAM VS	SUSHANTA KUMAR MISHRA VS	// // ()	
276	D-WP(C)/36396/2024	BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK PANKAJINI PANDA @ PANIGRAHI VS	AKASH KUMAR PATAJOSHI VS	// // ()	AOR20220001834C202400048
277	D-WP(C)/36397/2024	THE SPECIAL LAND ACQUISITION OFFICER LOWER INDRA IRRIGATION PROJECT (L.I.P), KHARIAR SAROJ KUMAR NAIK VS	DILLIP KUMAR SAHU VS	// // ()	
278	D-WP(C)/36398/2024	STATE OF ODISHA SANGRAM SWAIN VS	SUBHADUTTA ROUSTRAY VS	// // ()	
279	D-WP(C)/36401/2024	STATE OF ODISHA KAMINI PANIGRAHI VS	SUBHADUTTA ROUSTRAY VS	// // ()	
280	D-WP(C)/36402/2024	STATE OF ODISHA DEBRAJ PADHAN VS	DILLIP KUMAR SAHU VS	// // ()	
281	D-WP(C)/36404/2024	STATE OF ODISHA BIJAYA KUMAR KAR VS	SABITA RANJAN PATNAIK VS	// // ()	
282	D-WP(C)/36405/2024	ABHIMANYU KAR AJAYA KUMAR ROUT VS	MANAS RANJAN KHATUA VS	// // ()	
283	D-WP(C)/36407/2024	STATE OF ODISHA NUTAN KUMAR RAY MOHAPATRA VS	AVIJIT PATNAIK VS	// // ()	
		STATE OF ODISHA		//	

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284	D-WP(C)/36410/2024	M/S. LINGARAJ ASSOCIATES VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //	
285	D-WP(C)/36411/2024	PRAVAT CHANDRA RATH VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //	
286	D-WP(C)/36412/2024	BIJAYA KUMAR KAR VS ABHIMANYU KAR	SABITA RANJAN PATTNAIK VS	// 0 //	
287	D-WP(C)/36413/2024	NRUSINGH CHARAN MOHANTY VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //	
288	D-WP(C)/36414/2024	KANHU CHARAN MOHAPATRA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
289	D-WP(C)/36415/2024	JAYARAM DAS VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
290	D-WP(C)/36416/2024	BASUDEBA MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
291	D-WP(C)/36417/2024	BHASKAR SUNDARAY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
292	D-WP(C)/36418/2024	BHARAT CHANDRA GUNI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
293	D-WP(C)/36420/2024	PRADIPTA KUMAR NAYAK VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //	
294	D-WP(C)/36421/2024	GHANASHYAM PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
295	D-WP(C)/36423/2024	M/S. PUSPANJALI ELECTRONICS, CUTTACK	UMESH CHANDRA BEHURA	//	

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		VS	VS	0	
296	D-WP(C)/36424/2024	JOINT COMMNR. OF SALES TAX (APPEAL), CUTTACK PRAKASH MEDICAL HALL, HOSPITAL ROAD , SUNDARGARH	ABHIRAM BOSE	//	
		VS	VS	0	
297	D-WP(C)/36426/2024	COLLECTOR CUM DIST.MAGISTRATE SUNDARGARH DRAUPADI PRADHAN	PABITRA KUMAR BEHERA	//	
		VS	VS	0	
298	D-WP(C)/36427/2024	STATE OF ODISHA ASHOK KUMAR DIP @ ASHOK KUMAR DEEP	BIDESH RANJAN BEHERA	//	
		VS	VS	0	
299	D-WP(C)/36430/2024	STATE OF ODISHA BINODINI OJHA	SUDHANSU SEKHAR JENA	//	
		VS	VS	0	
300	D-WP(C)/36432/2024	MEMBER BOARD OF REVENUE, CUTTACK DR. ROSALIN KAR	BUDHADEV ROU TRAY	//	
		VS	VS	0	
301	D-WP(C)/36435/2024	STATE OF ODISHA JHILI PRADHAN	SANTANU KUMAR SWAIN	//	
		VS	VS	0	
302	D-WP(C)/36440/2024	STATE OF ODISHA BHARAT PRUSTY	ARUN KUMAR PATRA	//	
		VS	VS	0	
303	D-WP(C)/36441/2024	STATE OF ORISSA DEBA KORKORA	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
304	D-WP(C)/36443/2024	STATE OF ODISHA PRAKASH KUMAR NAYAK	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
305	D-WP(C)/36444/2024	COLLECTOR, JAJPUR YENUMULA GANGA LAKSHMI	ASISH MISHRA	//	
		VS	VS	0	
306	D-WP(C)/36445/2024	STATE OF ODISHA M/S RANJIT CONSTRUCTIONS, NUAPADA	SASWAT KUMAR ACHARYA	//	
		VS	VS	0	

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307	D-WP(C)/36447/2024	ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE KSHIROD KU. MANSINGH VS BRANCH MANAGER, TATA MOTORS FINANCE LTD	JYOTIRMAYA SAHOO VS RAMDAS ACHARY	// // 0 //	
308	D-WP(C)/36449/2024	PADALA MEENAKSHI VS STATE OF ODISHA	RAMDAS ACHARY VS SUBHADUTTA ROUTRAY	// 0 //	
309	D-WP(C)/36450/2024	PURNIMA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS BUDHADEV ROUTRAY	// 0 //	
310	D-WP(C)/36452/2024	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	BUDHADEV ROUTRAY VS SATYABRATA MOHANTY	// 0 //	
311	D-WPCRL/25223/2024 WPCRL/106/2024	GAGAN BIHARI SAHOO VS DIRECTOR GENERAL OF POLICE, CUTTACK	SATYABRATA MOHANTY VS AVIRAM PATRA	GOBINDAPUR /144 /2024 0 //	
312	D-ABLAPL/25137/2024	LIPU KHAN VS STATE OF ODISHA	AVIRAM PATRA VS JAJATI KISHORE MOHANTY	MAHILA P.S.(BBSR) /119 /2024 0 //	
313	D-ABLAPL/25139/2024	DIBYA SINGH ROUL VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS JANAKI KANTA MAHAPATRA	DHENKANAL TOWN /511 /2024 0 //	
314	D-ABLAPL/25143/2024	SUSHANT SAMAL VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS PUSPAMITRA MOHAPATRA	TANGI /39 /2024 0 //	
315	D-ABLAPL/25144/2024	PRASANT DASH VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS MANOJ KUMAR MALLICK	CHAULIAGANJA /187 /2024 0 //	
316	D-ABLAPL/25145/2024	MOHIT DAS @ CHIKU VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS AMIYA KUMAR TARAI	JATNI P.S. /316 /2024 0 //	
317	D-ABLAPL/25149/2024	BUNTY @ AKASH SAMANTARAY VS STATE OF ODISHA	AMIYA KUMAR TARAI VS AMIYA KUMAR TARAI	PARADEEP /202 /2024 0 //	

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318	D-ABLAPL/25150/2024	JITENDRA NAIK @ JITU VS STATE OF ODISHA	LAMBODOR ACHARI VS	BELLAGUNTHA /279 /2024 () //	
319	D-ABLAPL/25152/2024	SHRIDHARA @ SRIDHARA SAHU VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	GOCHHAPADA /96 /2023 () //	
320	D-ABLAPL/25153/2024 ABLAPL/9109/2024	ARJUNA DANAIAK VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BOUDH /68 /2023 () //	
321	D-ABLAPL/25155/2024	SURESH KUMAR PANDA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	DHENKANAL TOWN /492 /2024 () //	
322	D-ABLAPL/25159/2024	BUDHESWAR SAHOO VS STATE OF ODISHA	BIJAY JENA VS	MARKAT NAGAR /144 /2024 () //	
323	D-ABLAPL/25163/2024	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	MOTANGA /325 /2024 () //	
324	D-ABLAPL/25164/2024	DHANANJAY SAHU VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALIAPAL /160 /2024 () //	AOR20220002787C202400106
325	D-ABLAPL/25166/2024	SANIA MALIK VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	KHALLIKOTE /652 /2024 () //	
326	D-ABLAPL/25168/2024	MITUA @ KSHIROD CHANDRA BAGHA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /40 /2024 () //	
327	D-ABLAPL/25172/2024	ANIL KUMAR SAHOO @ ANIL SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	DELANGA /228 /2024 () //	
328	D-ABLAPL/25175/2024	TRUPTI RANJAN DAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BADAGODA P.S. /144 /2021 () //	
329	D-ABLAPL/25177/2024	JAITA @ JHARI RANA	DEBENDRA NARAYAN PATTANAIAK	KEGAON /115 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/25178/2024	GANESH ACHARI @ RAJA	DIBYA PRAKASH MISHRA	BURLA /357 /2024	AOR20220002454C202400147
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/25181/2024	UPENDRA BARIK	DAYANANDA MOHAPATRA	MARINE KASIA /109 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/25183/2024	MUTU BAGAL	ANJAN KUMAR BISWAL	BADSAHI /200 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/25185/2024	PANKAJ SAHOO @ PANKAJ KUMAR SAHOO @ PAPUPRASANT KUMAR BARIK		BHADRAK RURAL /517 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/25186/2024	BHANUPRIYA SATPATHY	BASANTA KUMAR DAS	BARIPADA TOWN /351 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/25189/2024	SHANKARSHAN KARCHUL	SURAJ MOHANTY	BOLANGIR SADAR /295 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/25191/2024	DEBI PRASANNA PADHI	SURAJ MOHANTY	AIR FIELD P.S. /153 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/25192/2024	SUBASH NAYAK	JNYANANANDA PANDA	TUSRA /2 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/25193/2024	DR.SUNUTI MUND	JNYANANANDA PANDA	BONTH /138 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/25194/2024	ABDUL MUTTALIB	SANTOSH KUMAR MAHANTY	INFOCITY PS /392 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/25195/2024	DATTA BARIK	RAJIV KUMAR MAHANTA	BAMBARI /184 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/25198/2024	STATE OF ODISHA NIGAM PRASAD PARIDA VS	HEMANTA KUMAR MUND VS	// BALASORE VIGILANCE /30 /2023 ()	
342	D-ABLAPL/25202/2024	STATE OF ODISHA(VIG.) SAMEER JENA VS	PRABIR KUMAR RAY VS	// BANDAR MARINE /32 /2024 ()	
343	D-ABLAPL/25204/2024	STATE OF ODISHA SUDHIR KUMAR SAHOO VS	SURYA NARAYAN MISHRA VS	// MANGALA BAG /192 /2023 ()	
344	D-ABLAPL/25205/2024	STATE OF ODISHA MANORANJAN TUNGA @ JATIA VS	DEBASHIS ROUSTRAY VS	// / 0 ()	
345	D-ABLAPL/25206/2024	STATE OF ODISHA RABINDRA BEHERA VS	DEBASHIS ROUSTRAY VS	// / 0 ()	
346	D-ABLAPL/25208/2024	STATE OF ODISHA JITENDRA BEHERA VS	SOUMI DAS VS	// INDUASTRIAL,NISA /228 /2024 ()	
347	D-ABLAPL/25209/2024	STATE OF ODISHA PANKAJ KUMAR PANI VS	RASHMI RANJAN MISHRA VS	// / 0 ()	
348	D-ABLAPL/25212/2024	UNION OF INDIA BHAGIRATHI PRADHAN VS	AMLAN SHAKTI PAUL VS	// RANPUR /297 /2024 ()	
349	D-ABLAPL/25215/2024	STATE OF ODISHA NANDU @ SANJAY PARIDA VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /178 /2024 ()	
350	D-ABLAPL/25216/2024	STATE OF ODISHA ARISHA @ ARISH KUMAR MANTRY VS	PRADIPTA BEURA VS	// / 0 ()	
351	D-ABLAPL/25218/2024	STATE OF ODISHA KALIA @ HAREKRUSHNA ROUT VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /321 /2024 ()	
		STATE OF ODISHA		//	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
352	D-ABLAPL/25219/2024	ASSISH KUMAR DEHURY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ANGUL TOWN /522 /2024 () //	
353	D-ABLAPL/25224/2024	SURENDRA NATH DASH VS STATE OF ODISHA	SAROJ MOHARANA VS	RAGHUNATHPUR /173 /2024 () //	
354	D-ABLAPL/25225/2024	SUSHANTA DAS @BAPUNU VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /18 /2024 () //	
355	D-ABLAPL/25231/2024	RASHMI RANJAN SWAIN VS STATE OF ODISHA	AKASH BHUYAN VS	PARADEEP /199 /2024 () //	
356	D-ABLAPL/25233/2024	MANOJ CHANDWANI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /137 /2024 () //	
357	D-ABLAPL/25234/2024	BHAGYALAXMI MOHANTY VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	/ /0 () //	
358	D-ABLAPL/25235/2024	AMAR LAL RUPRELA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /137 /2024 () //	
359	D-ABLAPL/25236/2024	KUNI SAHOO @ PUSPANJALI SAHOO VS STATE OF ODISHA	SUBASH CHANDRA MISHRA VS	JANKIA P.S. /266 /2024 () //	
360	D-ABLAPL/25237/2024	SK. SADAM VS STATE OF ODISHA	SK ABDUL JABIR VS	KHANDAGIRI P.S. /288 /2023 () //	
361	D-ABLAPL/25241/2024	SHAI FAZ ALLI KHAN @ SAIFAZ KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /504 /2024 () //	
362	D-ABLAPL/25246/2024	ASISH KUMAR PATTANAIAK @ AMAN PATTANAIAK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	PAHALA /348 /2024 () //	
363	D-ABLAPL/25247/2024	PRAHALLAD SAHOO @ PAHALLA SAHOO	JYOTIRMAYA SAHOO	NIRAKARPUR /131 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/25249/2024	JHULI @ LAXMAN KUMAR TRIPATHY	RABINDRA NATH PANDA	BANKI /264 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/25250/2024	KESHABA KARMI	SK. ZAFARULLA	KANTAMAL /114 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/25259/2024	CHETAN ROUSTRAY @ LUCKY	ARUN KUMAR BUDHIA	KHUNTUNI /139 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/25260/2024	JAYANTA GIRI	RAKESH KUMAR DAS	BALIAPAL /161 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/25261/2024	SWAGAT BARDHAN	RAKESH KUMAR DAS	R.UDAYAGIRI /93 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/25262/2024	SUMIT RANA @ PAPU	SAI SUMAN	BALASORE TOWN /227 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/25264/2024	BIPIN DALEI @ DALAI	DIBYAJYOTI SAHOO	BALICHANDRAPUR /404 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/25267/2024	CHANDRA KANTA NAIK @ BUNTY	AMIT PRASAD BOSE	DHENKANAL TOWN /484 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/25268/2024	OM PRASAD PARIDA	DILLIP KUMAR RAY	NAYAPALLI P.S. /166 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/25269/2024	OM PRASAD PARIDA	DILLIP KUMAR RAY	NAYAPALLI P.S. /164 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/25271/2024	PRIYABRATA NAYAK	RAKESH KUMAR DAS	RARUAN /103 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/25274/2024	STATE OF ODISHA TUSAR DAY VS	SUSANTA KUMAR BARAL VS	// BHAWANIPATNA TOWN /320 /2024 ()	AOR20220001297C202400036
376	D-ABLAPL/25275/2024	STATE OF ODISHA BITU RAM BAHADUR @ PRAKASH BAHADUR VS	SANKAR NARAYAN PRADHAN VS	// SECTOR-3 /119 /2024 ()	AOD20230000564C202400004
377	D-ABLAPL/25276/2024	STATE OF ODISHA PANKAJ SAHOO @ PANKAJ KUMAR SAHOO @ PAPUPRASANT KUMAR BARIK VS	VS	// BHADRAK RURAL /516 /2024 ()	
378	D-ABLAPL/25282/2024	STATE OF ODISHA BANAMALI KHORA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// KORAPUT SADAR /122 /2024 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :21/08/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLLP/25087/2024 CRLLP/ /	STATE OF ODISHA MP	SANGRAM DAS,S.C.V	37/2024
2	D-CRLLP/25089/2024 CRLLP/ /	STATE OF ODISHA MP	SANGRAM DAS, S.C.VIG.	38/2024
3	D-CRP/32147/2024 CRP/ /	SARBESWAR MOHAPATRA MP	LALATENDU RAY	62/2024
4	D-TRPCRL/25165/2024 TRPCRL/ /	PINKU SAHU MP	SUSHANTA KUMAR JOSHI	65/2024
5	D-WPC(OAC)/3716/2016 WPC(OAC)/3716/2016	NABAKISHORE SAMANTRAY MP	SATYABRATA MOHANTY	69/2024
6	D-OTAPL/6/2018 OTAPL/6/2018	COMMISSIONER,CENTRAL EXCISE AND CUSTOMS, MP	MS. BHUBANESWAR DAS	COMMISSIONEERATE 98/2024
7	D-OTAPL/6/2018 OTAPL/6/2018	COMMISSIONER,CENTRAL EXCISE AND CUSTOMS, MP	MS. BHUBANESWAR DAS	COMMISSIONEERATE 99/2024
8	D-OTAPL/7/2018 OTAPL/7/2018	COMMISSIONER,CENTRAL EXCISE AND CUSTOMS, MP	MS. BHUBANESWAR DAS	COMMISSIONEERATE 100/2024
9	D-OTAPL/7/2018 OTAPL/7/2018	COMMISSIONER,CENTRAL EXCISE AND CUSTOMS, MP	MS. BHUBANESWAR DAS	COMMISSIONEERATE 101/2024
10	D-JCRLA/4780/2024 JCRLA/19/2024	R.HARI PATRA MP	MS. AUROLINA PAL	170/2024
11	D-JCRLA/39/2023 JCRLA/39/2023	MOCHIRAM NAHAK MP	MR. SAROJ KUMAR ROUTRAY	171/2024
12	D-CRLMP/2574/2024 CRLMP/181/2024	K.KANTAMMA REDDY MP		185/2024
13	D-CRLMP/1651/2023 CRLMP/1651/2023	MANJULATA SAHOO MP		186/2024
14	D-CRLMP/25201/2024 CRLMP/ /	TAPAN KUMAR PRADHAN MP	SATYA SHIVA DASH	187/2024
15	D-CRLMP/25279/2024 CRLMP/ /	SAKTI KUMAR RANA @ SHAKTI KUMAR RANA MP	RAJOMAKESH TRIPATHY	188/2024
16	D-CRLMP/25281/2024 CRLMP/ /	HIMANSHU SEKHAR KHILAR MP	BHAWANI SANKAR PANIGRAHI	189/2024
17	D-TRP(C)/36283/2024 TRP(C)/ /	SMRUTI MISHRA MP	BISWAMBAR MOHANTY	254/2024
18	D-TRP(C)/36312/2024 TRP(C)/ /	SUNITA SATAPATHY MP	JNYANANANDA PANDA	255/2024
19	D-TRP(C)/36377/2024 TRP(C)/ /	SONALI NANDA MP	JAYADEBA BEHERA	256/2024
20	D-TRP(C)/31711/2024 TRP(C)/197/2024	SWARNALATA BARIK MP	LAXMINARAYAN PATEL	257/2024
21	D-RVWPET/25618/2024 RVWPET/ /	RAJESH KUMAR SAHOO MP	ADV	295/2024
22	D-CMAPL/32537/2024 CMAPL/ /	RAMA SAHU MP	ADV.	345/2024
23	D-CMAPL/2900/2024 CMAPL/32/2024	DHANESWAR ROUT MP		346/2024
24	D-RPFAM/36254/2024 RPFAM/ /	ALOK NAYAK MP	MAHES DAS	358/2024
25	D-RPFAM/33788/2024 RPFAM/ /	LOKANATH SATAPATHI MP	ASHOK DAS	359/2024
26	D-RPFAM/36317/2024	SMRUTI RANJAN RAY MOHAPATRA	ASHOK KUMAR SARANGI	

	RPFAM/ /	MP		360/2024
27	D-RPFAM/30556/2024	SANJAY KUMAR NAYAK	ANURAG PATI	
	RPFAM/ /	MP		361/2024
28	D-RPFAM/36408/2024	LAKSHYAPATI KUMBHAR	PABITRA KUMAR NAYAK	
	RPFAM/ /	MP		362/2024
29	D-RPFAM/18/2021	G. DEBENDRA RAO	M/S.JUGAL.K.PANDA,S.S.DAS,B.KARNA	
	RPFAM/18/2021	MP		363/2024
30	D-MATA/6959/2024	SUBHA SHREE NAYAK		
	MATA/91/2024	MP		375/2024
31	D-MATA/9/2017	PRADYUMNA KU.PADHY	MR.BIDYADHAR MANSINGH, MISS SANJUKTA PATRA	
	MATA/9/2017	MP		376/2024
32	D-MATA/208/2022	DURGA PRASAD PRAHARAJ	ALOK KUMAR MOHAPATRA	
	MATA/208/2022	MP		377/2024
33	D-MATA/33060/2024	SUDHANSU PANDA	JANAKI KANTA MAHAPATRA	
	MATA/ /	MP		378/2024
34	D-MATA/36409/2024	MAMATA BEHERA	SAUMYA RANJAN PRADHAN	
	MATA/ /	MP		379/2024
35	D-CRLREV/25253/2024	DIPAK KUMAR DALAI	RASHMIKANTA MAHALIK	
	CRLREV/ /	MP		719/2024
36	D-CRLREV/25253/2024	DIPAK KUMAR DALAI	RASHMIKANTA MAHALIK	
	CRLREV/ /	MP		720/2024
37	D-FAO/35900/2024	SUKANTI MOHANTY		
	FAO/392/2024	MP		728/2024
38	D-FAO/194/2022	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.		
	FAO/194/2022	MP		729/2024
39	D-FAO/194/2022	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.		
	FAO/194/2022	MP		730/2024
40	D-FAO/194/2022	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.		
	FAO/194/2022	MP		731/2024
41	D-FAO/36442/2024	BAINSHIDHAR BEHERA	SAMEER KUMAR DAS	
	FAO/ /	MP		732/2024
42	D-FAO/36448/2024	PALLI PUSPA PARIJA	SAMEER KUMAR DAS	
	FAO/ /	MP		733/2024
43	D-SA/335/1998	NITYANANDA	MR.SAMARESWAR MOHANTY,BIDYADHAR MISHRA	
	SA/335/1998	MP		782/2024
44	D-SA/335/1998	NITYANANDA	MR.SAMARESWAR MOHANTY,BIDYADHAR MISHRA	
	SA/335/1998	MP		783/2024
45	D-SA/335/1998	NITYANANDA	MR.SAMARESWAR MOHANTY,BIDYADHAR MISHRA	
	SA/335/1998	MP		784/2024
46	D-RSA/36185/2024	SWORNALATA OJHA	SWARUP KUMAR PATNAIK	
	RSA/301/2024	MP		960/2024
47	D-RSA/31688/2024	RAMESH CHANDRA BALIARSINGH	AMIT PRASAD BOSE	
	RSA/ /	MP		961/2024
48	D-RSA/31685/2024	LALATENDU PATRA	AMIT PRASAD BOSE	
	RSA/ /	MP		962/2024
49	D-RSA/297/2023	BISWANATH SAHU	KAILASH CHANDRA KAR	
	RSA/297/2023	MP		963/2024
50	D-RSA/297/2023	BISWANATH SAHU	KAILASH CHANDRA KAR	
	RSA/297/2023	MP		964/2024
51	D-RSA/29398/2024	BISLERI INTERNATIONAL PVT. L.T.D.	NIGAMANANDA DAS	
	RSA/248/2024	MP		965/2024
52	D-RSA/36433/2024	PALU SOREN	CHITTA RANJAN NANDA	
	RSA/ /	MP		966/2024
53	D-RSA/36433/2024	PALU SOREN	CHITTA RANJAN NANDA	
	RSA/ /	MP		967/2024
54	D-RSA/36453/2024	SURENDRANATH KHATUA	KALPATARU MISHRA	
	RSA/ /	MP		968/2024
55	D-CMP/36272/2024	PRATAP RUDRA HARICHANDAN	AJAYA KUMAR MOHARANA	
	CMP/ /	MP		991/2024
56	D-CMP/36299/2024	DHARANIDHAR PATEL	NRUSINGH CHARAN ROUT	
	CMP/ /	MP		992/2024
57	D-CMP/106/2023	SAUDAMINI SAHOO	BANSHIDHAR BAUG	
	CMP/106/2023	MP		993/2024

58	D-CMP/36323/2024 CMP/ /	RAMAMANI DAS MP	DWARIKA PRASAD MOHANTY	994/2024
59	D-CMP/36347/2024 CMP/ /	KANCHANBALA PATRA MP	PRAKASH CHANDRA DASH	995/2024
60	D-CMP/36379/2024 CMP/ /	CHANDRIKA PRIYADARSHINI MP	SUDHANSU SEKHAR JENA	996/2024
61	D-CMP/36438/2024 CMP/ /	MARUTA SWAIN MP	SANATAN DAS	997/2024
62	D-CMP/36446/2024 CMP/ /	PRATIMARANI PATRA MP	TUSAR KUMAR MISHRA	998/2024
63	D-CMP/36451/2024 CMP/ /	TAPASWAINI PADHY MP	SUJATA JENA	999/2024
64	D-CMP/36454/2024 CMP/ /	TAPASWAINI PADHY MP	SUJATA JENA	1000/2024
65	D-CMP/36454/2024 CMP/ /	TAPASWAINI PADHY MP	SUJATA JENA	1001/2024
66	D-BLAPL/20528/2024 BLAPL/7102/2024	PABITRA PRADHAN MP	SUJATA JENA	1073/2024
67	D-BLAPL/17201/2024 BLAPL/5955/2024	AROBINDA@AUROBINDO SANTRA MP	SANJIT MISHRA	1074/2024
68	D-BLAPL/17206/2024 BLAPL/5979/2024	SAROJ KUMAR PANDA MP		1075/2024
69	D-BLAPL/11938/2024 BLAPL/3910/2024	MUSLIM BAGHAR JAFRI MP	SMRUTI RANJAN ROUT	1076/2024
70	D-BLAPL/12476/2023 BLAPL/12476/2023	PRAKASH PRADHAN MP	SATYAJEET ROUT	1077/2024
71	D-ABLAPL/14192/2024 ABLAPL/5117/2024	SUSHANTA KUMAR MISHRA MP		1645/2024
72	D-ABLAPL/17199/2024 ABLAPL/6093/2024	RAMESH KUMAR PANDA MP		1646/2024
73	D-ABLAPL/17198/2024 ABLAPL/6026/2024	RAMESH KUMAR PANDA MP		1647/2024
74	D-ABLAPL/9655/2024 ABLAPL/3451/2024	AKASH BARIK MP		1648/2024
75	D-ABLAPL/1988/2024 ABLAPL/713/2024	RAJU SINGH MP	AKSHAYA KUMAR PANDEY	1649/2024
76	D-ABLAPL/20334/2024 ABLAPL/7231/2024	LAXMIDHAR BEHERA @ GUNDU MP		1650/2024
77	D-ABLAPL/7916/2024 ABLAPL/3027/2024	RISHI RAJ @ RAJARSHI MAJUMDAR MP		1651/2024
78	D-ABLAPL/19448/2024 ABLAPL/7017/2024	SUNA KANDI @ BHARATI KANDI MP		1652/2024
79	D-ABLAPL/19764/2024 ABLAPL/7064/2024	KELA @ KAPILASH BEHERA MP		1653/2024
80	D-ABLAPL/17468/2024 ABLAPL/6089/2024	TRILOCHAN PATTNAIK MP	MANAS KUMAR CHAND	1654/2024
81	D-ABLAPL/13091/2024 ABLAPL/5399/2024	PREMA NAIK MP	MANAS KUMAR CHAND	1655/2024
82	D-ABLAPL/15149/2024 ABLAPL/5285/2024	RAJESH NAIK MP		1656/2024
83	D-ABLAPL/19249/2024 ABLAPL/6863/2024	SAROJ MALLIK MP		1657/2024
84	D-ABLAPL/21088/2024 ABLAPL/8087/2024	BIKASH PARIDA MP		1658/2024
85	D-ABLAPL/20654/2024 ABLAPL/7461/2024	SANJIB KUMAR ROUT MP		1659/2024
86	D-MACA/27280/2024 MACA/718/2024	THE BRANCH MANAGER,MAGMA HDI GENERAL INSURANCE COMPANY LTD. MP		1910/2024
87	D-MACA/36296/2024 MACA/ /	D.M., M/S ORIENTAL INSURANCE CO.LTD MP	PRANJIT KUMAR TRIPATHY	1911/2024
88	D-MACA/32906/2024 MACA/ /	M/S. CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD. MP	ADARSH KUMAR	1912/2024
89	D-MACA/36370/2024	NEW INDIA ASSURANCE CO. LTD., CUTTACK	AKHITAV DAS	

	MACA/ /	MP		1913/2024
90	D-MACA/32897/2024	MANAGER (LEGAL) CHOLAMANDALAM	M/S.CHINRAKINSURANCE CO.LTD.	
	MACA/ /	MP		1914/2024
91	D-MACA/36370/2024	NEW INDIA ASSURANCE CO. LTD., CUTTACK	AKHILAV DAS	
	MACA/ /	MP		1915/2024
92	D-MACA/36330/2024	BUDHU KUMBHAR	JAGABANDHU SAHU	
	MACA/ /	MP		1916/2024
93	D-MACA/36330/2024	BUDHU KUMBHAR	JAGABANDHU SAHU	
	MACA/ /	MP		1917/2024
94	D-MACA/36400/2024	RAJESH TOPPO	PABITRA KUMAR NAYAK	
	MACA/ /	MP		1918/2024
95	D-MACA/36332/2024	MAHESWAR NARAYAN DEHERI	JAGABANDHU SAHU	
	MACA/ /	MP		1919/2024
96	D-MACA/36400/2024	RAJESH TOPPO	PABITRA KUMAR NAYAK	
	MACA/ /	MP		1920/2024
97	D-MACA/36332/2024	MAHESWAR NARAYAN DEHERI	JAGABANDHU SAHU	
	MACA/ /	MP		1921/2024
98	D-CRLA/25142/2024	HARIBANDHU KARALIA	ARIJEET MISHRA	
	CRLA/ /	MP		2087/2024
99	D-CRLA/25142/2024	HARIBANDHU KARALIA	ARIJEET MISHRA	
	CRLA/ /	MP		2088/2024
100	D-CRLA/24485/2024	RAJU PANNA	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		2089/2024
101	D-CRLA/1331/2023	NIRAKARA PUTEL	SUSHANTA KUMAR JOSHI	
	CRLA/1331/2023	MP		2090/2024
102	D-CRLA/1307/2023	M.DANDA PATRA	JUGALA KISHORE PANDA	
	CRLA/1307/2023	MP		2091/2024
103	D-CRLA/21262/2024	ABAKASH KALSAI	MANOJ KUMAR PATI	
	CRLA/ /	MP		2092/2024
104	D-CRLA/21262/2024	ABAKASH KALSAI	MANOJ KUMAR PATI	
	CRLA/ /	MP		2093/2024
105	D-CRLA/25217/2024	AKSHAYA KUMAR SAHOO	DIPTIREKHA NANDA	
	CRLA/ /	MP		2094/2024
106	D-CRLA/25217/2024	AKSHAYA KUMAR SAHOO	DIPTIREKHA NANDA	
	CRLA/ /	MP		2095/2024
107	D-CRLA/13/2018	SATYA ROUT	M/S.GAJENDRANATH ROU M/S.NIRANJAN PANDA B.KANUNGO	
	CRLA/13/2018	MP		2096/2024
108	D-CRLA/23554/2024	GANESH @ SUBODHA MALLICK	SANGRAM KESHARI ROUT	
	CRLA/ /	MP		2097/2024
109	D-CRLA/24487/2024	TIKADHAR GOUDA	BISWAJIT RANJAN TRIPATHY	
	CRLA/ /	MP		2098/2024
110	D-CRLA/21428/2024	SANA@SOVAKAR MOHANTA	NILA MADHAB PRAHARAJ	
	CRLA/717/2024	MP		2099/2024
111	D-CRLMC/24706/2024	PURNA CHANDRA BARIK	SANDEEP RAJ PANDA	
	CRLMC/3101/2024	MP		2229/2024
112	D-CRLMC/25148/2024	RADHESHYAM PANDA	RAJIB LOCHAN PATTNAIK	
	CRLMC/ /	MP		2230/2024
113	D-CRLMC/12829/2024	NILAM KUMAR SWAIN	SOUBHAGYA SWAIN	
	CRLMC/2496/2024	MP		2231/2024
114	D-CRLMC/25176/2024	SANJIB KUMAR SETHI	NISHIKANTA MISHRA	
	CRLMC/ /	MP		2232/2024
115	D-CRLMC/25180/2024	SUNIL TAFALI	DEBENDRA NARAYAN PATTANAIAK	
	CRLMC/ /	MP		2233/2024
116	D-CRLMC/25184/2024	BADRI NARAYAN MISHRA	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		2234/2024
117	D-CRLMC/16883/2024	KEDARNATH BEHERA		
	CRLMC/2185/2024	MP		2235/2024
118	D-CRLMC/21220/2024	ANJAN KUMAR RANA	NIHAR RANJAN SAHOO	
	CRLMC/3044/2024	MP		2236/2024
119	D-CRLMC/25203/2024	NILAMADHAB MOHANTY	DEBASISH SAMAL	
	CRLMC/ /	MP		2237/2024
120	D-CRLMC/25214/2024	MAHENDRA KUMAR DASH	SUBRATA MISHRA	
	CRLMC/ /	MP		2238/2024

121	D-CRLMC/25226/2024 CRLMC/ /	SOUMYA RANJAN DALEI MP	DR. BINODA KUMAR MISHRA	2239/2024
122	D-CRLMC/19280/2024 CRLMC/2481/2024	PRASANTA KUMAR SAHOO MP		2240/2024
123	D-CRLMC/25238/2024 CRLMC/ /	SUSAMA GHADEI MP	RAKESH BEHERA	2241/2024
124	D-CRLMC/25244/2024 CRLMC/ /	CHITTARANJAN GHADEI @ BULU MP	RAKESH BEHERA	2242/2024
125	D-CRLMC/25266/2024 CRLMC/ /	AJAYA KUMAR PANDA MP	SANTOSH KUMAR MAHANTY	2243/2024
126	D-CRLMC/25266/2024 CRLMC/ /	AJAYA KUMAR PANDA MP	SANTOSH KUMAR MAHANTY	2244/2024
127	D-CRLMC/25270/2024 CRLMC/ /	AKSHAY KUMAR PRADHAN MP	ACHYUTANANDA PATTANAIK	2245/2024
128	D-CRLMC/25272/2024 CRLMC/ /	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	2246/2024
129	D-CRLMC/25272/2024 CRLMC/ /	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	2247/2024
130	D-CRLMC/25277/2024 CRLMC/ /	SUBHAM SANJAY SONAWALE MP	AMIT BISWAL	2248/2024
131	D-CRLMC/25283/2024 CRLMC/ /	M/S. SIKSHA O ANUSANDHAN, BBSR MP	AMITABH NAIK	2249/2024
132	D-WA/36147/2024 WA/2334/2024	STATE OF ODISHA MP	MALAYA KETAN BALABANTARAY, A.G.A.	6179/2024
133	D-WA/36147/2024 WA/2334/2024	STATE OF ODISHA MP	MALAYA KETAN BALABANTARAY, A.G.A.	6180/2024
134	D-WA/36147/2024 WA/2334/2024	STATE OF ODISHA MP	MALAYA KETAN BALABANTARAY, A.G.A.	6181/2024
135	D-WA/36253/2024 WA/2335/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	6182/2024
136	D-WA/36253/2024 WA/2335/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	6183/2024
137	D-WA/36253/2024 WA/2335/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	6184/2024
138	D-WA/36255/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	6185/2024
139	D-WA/36255/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	6186/2024
140	D-WA/36255/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	6187/2024
141	D-WA/36203/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY, A.G.A.	6188/2024
142	D-WA/36203/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY, A.G.A.	6189/2024
143	D-WA/36203/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY, A.G.A.	6190/2024
144	D-WA/36225/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY, A.G.A.	6191/2024
145	D-WA/36225/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY, A.G.A.	6192/2024
146	D-WA/36225/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY, A.G.A.	6193/2024
147	D-WA/36226/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	6194/2024
148	D-WA/36226/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	6195/2024
149	D-WA/36226/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	6196/2024
150	D-WA/36363/2024 WA/ /	AMIT KUMAR TRIPATHY MP	RAMANATH ACHARYA	6197/2024
151	D-WA/36382/2024 WA/ /	RADHA KRUSHNA NANDA MP	KOUSIK ANANDA GURU	6198/2024
152	D-WA/36274/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA, A.G.A.	

	WA/ /	MP		6199/2024
153	D-WA/36274/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA, A.G.A.	
	WA/ /	MP		6200/2024
154	D-WA/36274/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA, A.G.A.	
	WA/ /	MP		6201/2024
155	D-WA/36335/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6202/2024
156	D-WA/36335/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6203/2024
157	D-WA/36335/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6204/2024
158	D-WA/36425/2024	BHARATI BEHERA	SAMIR KUMAR MISHRA(SR. ADV.)	
	WA/ /	MP		6205/2024
159	D-WA/36313/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6206/2024
160	D-WA/36313/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6207/2024
161	D-WA/36313/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6208/2024
162	D-WA/36314/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6209/2024
163	D-WA/36314/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6210/2024
164	D-WA/36314/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6211/2024
165	D-WA/36318/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6212/2024
166	D-WA/36318/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6213/2024
167	D-WA/36318/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6214/2024
168	D-WA/36391/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6215/2024
169	D-WA/36391/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6216/2024
170	D-WA/36391/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6217/2024
171	D-WA/36406/2024	ARUN KUMAR BASA	BISWABIHARI MOHANTY	
	WA/ /	MP		6218/2024
172	D-WP(C)/36234/2024	DAYANANDA TRIPATHY	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		11113/2024
173	D-WP(C)/33471/2024	NARAHARI BAL		
	WP(C)/19239/2024	MP		11114/2024
174	D-WP(C)/36243/2024	BIMAL CHANDRA MATGAJSINGH	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		11115/2024
175	D-WP(C)/31934/2024	RAJESH KUMAR SAHU	ARUN KUMAR PATRA	
	WP(C)/18472/2024	MP		11116/2024
176	D-WP(C)/36250/2024	RUDRA PRASAD DAS	SATYA RANJAN PATI	
	WP(C)/ /	MP		11117/2024
177	D-WP(C)/33096/2020	SULACHANA MISHRA		
	WP(C)/33096/2020	MP		11118/2024
178	D-WP(C)/36259/2024	BICHITRA MOHANTY	SUMIT KUMAR MOHANTY	
	WP(C)/ /	MP		11119/2024
179	D-WP(C)/26452/2024	PRAFULLA KUMAR PADHY		
	WP(C)/15068/2024	MP		11120/2024
180	D-WP(C)/36271/2024	M/S. KEDAR SECURITY SERVICES PVT. LTD.	ANBISIKANTA MAHAPATRA	
	WP(C)/ /	MP		11121/2024
181	D-WP(C)/29658/2024	RAJESH KUMAR DAS	SOUBHAGYA SUNDAR DAS	
	WP(C)/16878/2024	MP		11122/2024
182	D-WP(C)/36273/2024	SARASWATI MAHANAND	TRILOCHAN NANDA	
	WP(C)/20528/2024	MP		11123/2024
183	D-WP(C)/36270/2024	TAHERA BEGUM	SANJAY KUMAR PATTANAIAK	
	WP(C)/ /	MP		11124/2024

184	D-WP(C)/36275/2024 WP(C)/ /	GANESH MOHARANA MP	BISWAJIT MOHAPATRA	11125/2024
185	D-WP(C)/36278/2024 WP(C)/ /	BISWA @ BISWO RANJAN BEHERA MP	NALINI KANTA DASH	11126/2024
186	D-WP(C)/27928/2023 WP(C)/27928/2023	BASANTI PUHAN MP		11127/2024
187	D-WP(C)/36257/2024 WP(C)/ /	MANOJ KUMAR SENAPATI MP	MANAS KUMAR CHAND	11128/2024
188	D-WP(C)/36149/2024 WP(C)/ /	HARAWATI PALO MP	BIJAYA KUMAR PARIDA 2	11129/2024
189	D-WP(C)/26073/2024 WP(C)/15692/2024	SUBHAS CHANDRA DAS MP	SUSANTA KUMAR PRADHAN (2)	11130/2024
190	D-WP(C)/36303/2024 WP(C)/ /	LAXMI DEI MP	PRAKASH KUMAR MISHRA	11131/2024
191	D-WP(C)/36304/2024 WP(C)/ /	MURALIDHAR SINGH MP	BIDYADHAR MANSING	11132/2024
192	D-WP(C)/5796/2012 WP(C)/5796/2012	SANTOSH KU.MOHANTY MP	M/S.SIBA N.BISWAL	11133/2024
193	D-WP(C)/5797/2012 WP(C)/5797/2012	MANAS KU.PARIDA MP	M/S.SIBA N.BISWAL	11134/2024
194	D-WP(C)/5798/2012 WP(C)/5798/2012	ISHWAR CH.PRADHAN MP	M/S.SIBA N.BISWAL	11135/2024
195	D-WP(C)/5799/2012 WP(C)/5799/2012	SURYAMANI SAHOO MP	M/S.SIBA N.BISWAL	11136/2024
196	D-WP(C)/36308/2024 WP(C)/ /	BANDANA SWAIN MP	ASHOK KUMAR BEHERA	11137/2024
197	D-WP(C)/19500/2010 WP(C)/19500/2010	SANTOSH KU. MOHANTY MP	M/S.SIBANARAYAN BISWAL	11138/2024
198	D-WP(C)/36307/2024 WP(C)/ /	MANOHAR MAJHI MP	PRASHANTA KUMAR NAYAK	11139/2024
199	D-WP(C)/12676/2012 WP(C)/12676/2012	AKSHYA K.PRADHAN MP	M/S.SIBANARAYAN BISWAL	11140/2024
200	D-WP(C)/18722/2014 WP(C)/18722/2014	TRAILOKYANATH ROUT MP	M/S.SIBANARAYAN BISWAL	11141/2024
201	D-WP(C)/36311/2024 WP(C)/ /	JANMEJOY SAHU MP	DIGAMBAR SETHI	11142/2024
202	D-WP(C)/36262/2024 WP(C)/ /	BADU NIJOG SAMITI OF BADU SEVAK OF MP	<del>BNSHILINGRA BAUMAHAPRABHU</del> ,BHUBANESWAR	11143/2024
203	D-WP(C)/36315/2024 WP(C)/ /	RASHMI RANJAN KACHHYAPAL MP	MANOJ VERMA	11144/2024
204	D-WP(C)/36319/2024 WP(C)/ /	PRADEEP KUMAR BEHERA MP	KISHORE KUMAR MISHRA	11145/2024
205	D-WP(C)/36322/2024 WP(C)/ /	JEETENDRA PANIGRAHI MP	BIDESH RANJAN BEHERA	11146/2024
206	D-WP(C)/36325/2024 WP(C)/ /	M/S. BHARATI KUMAR PATRA, GANJAM MP	SANTOSH KUMAR MAHANTY	11147/2024
207	D-WP(C)/36341/2024 WP(C)/ /	PRIYANKA MAYEE MAHARANA MP	NIHAL RATH	11148/2024
208	D-WP(C)/36343/2024 WP(C)/ /	PRIYANKA MAYEE MAHARANA MP	NIHAL RATH	11149/2024
209	D-WP(C)/36354/2024 WP(C)/ /	PSK INFRASTRUCTURES AND PROJECTS MP	<del>BNSHINDRIPASDEPRADHAN</del>	11150/2024
210	D-WP(C)/36353/2024 WP(C)/ /	SURESH NAYAK @ SURESH KUMAR NAYAK MP	<del>BP</del> LABA P.B. BAHALI	11151/2024
211	D-WP(C)/36356/2024 WP(C)/ /	SWARNALATA PATAJOSI MP	ABHIRAM SWAIN	11152/2024
212	D-WP(C)/36356/2024 WP(C)/ /	SWARNALATA PATAJOSI MP	ABHIRAM SWAIN	11153/2024
213	D-WP(C)/5209/2019 WP(C)/5209/2019	RAJESWARI NAIK MP	M/S.AMITAV DAS	11154/2024
214	D-WP(C)/36372/2024 WP(C)/ /	LAXMI CHARAN PANIGRAHI MP	BIRAJA PRASANNA DAS	11155/2024
215	D-WP(C)/36291/2024	M/S. ADITYA CRAFT AND PAPERS PRIVATE LIMITED	CHINMAYEN PARIDA	

	WP(C)/ /	MP		11156/2024
216	D-WP(C)/10598/2024 WP(C)/5790/2024	M/S NANDA INFRA CONSTRUCTION PVT.LTD. MP	DAMAL BEHARI PANDA	11157/2024
217	D-WP(C)/34629/2024 WP(C)/19641/2024	GANESWAR SUBUDHI MP	KANANBALA ROY CHOUDHURY	11158/2024
218	D-WP(C)/36378/2024 WP(C)/ /	SAMARENDRA PANDA MP	ROHIT RANJAN RAY	11159/2024
219	D-WP(C)/33761/2023 WP(C)/33761/2023	MOKAM SARIQUE HASAN MP	ACHUYUTANANDA PATTANAİK	11160/2024
220	D-WP(C)/28392/2024 WP(C)/16620/2024	NEPTUNE DAS MP		11161/2024
221	D-WP(C)/36383/2024 WP(C)/ /	BISWAJIT MOHAPATRA MP	SWARUP KUMAR PATNAİK	11162/2024
222	D-WP(C)/36387/2024 WP(C)/ /	ARATI CHAND MP	DIPTENDU SUNDAR RAY	11163/2024
223	D-WP(C)/36385/2024 WP(C)/ /	FALCON MARINE EXPORTS, BBSR MP	ASOK MOHANTY	11164/2024
224	D-WP(C)/36316/2024 WP(C)/ /	M/S. ADITYA CRAFT AND PAPER PRIVATE MP	CHINMAYEN PARIDA	11165/2024
225	D-WP(C)/36046/2024 WP(C)/ /	DR.RABI NARAYN DHAR MP	SAMEER KUMAR DAS	11166/2024
226	D-WP(C)/14878/2024 WP(C)/8619/2024	DR.NIHAR RANJAN PATRA MP	DEBA KUMAR RATH	11167/2024
227	D-WP(C)/35755/2024 WP(C)/20420/2024	BAIKUNTHANATH INSTITUTE OF ENGINEERING AND TECHNOLOGY, PURI MP	ERIN KADIA	11168/2024
228	D-WP(C)/19892/2024 WP(C)/11293/2024	SATISH KUMAR SAHOO MP		11169/2024
229	D-WP(C)/23256/2024 WP(C)/13526/2024	JITENDRA KUMAR SAHOO MP		11170/2024
230	D-WP(C)/36411/2024 WP(C)/ /	PRAVAT CHANDRA RATH MP	PRONOY MOHANTY	11171/2024
231	D-WP(C)/36333/2024 WP(C)/ /	DILESWAR PRADHAN MP	SARBESWAR SAHOO	11172/2024
232	D-WP(C)/27928/2023 WP(C)/27928/2023	BASANTI PUHAN MP		11173/2024
233	D-WP(C)/36417/2024 WP(C)/ /	BHASKAR SUNDARAY MP	SAMEER KUMAR DAS	11174/2024
234	D-WP(C)/36415/2024 WP(C)/ /	JAYARAM DAS MP	BIRAJA PRASANNA DAS	11175/2024
235	D-WP(C)/36426/2024 WP(C)/ /	DRAUPADI PRADHAN MP	PABITRA KUMAR BEHERA	11176/2024
236	D-WP(C)/36424/2024 WP(C)/ /	PRAKASH MEDICAL HALL, HOSPITAL ROAD MP	ADIT SUNDAR BEHERA	11177/2024
237	D-WP(C)/36423/2024 WP(C)/ /	M/S. PUSPANJALI ELECTRONICS, CUTTACK MP	KMESH CHANDRA BEHURA	11178/2024
238	D-WP(C)/36427/2024 WP(C)/ /	ASHOK KUMAR DIP @ ASHOK KUMAR DEB MP	DEBDESH RANJAN BEHERA	11179/2024
239	D-WP(C)/36432/2024 WP(C)/ /	DR. ROSALIN KAR MP	BUDHADEV ROURAY	11180/2024
240	D-WP(C)/36435/2024 WP(C)/ /	JHILI PRADHAN MP	SANTANU KUMAR SWAIN	11181/2024
241	D-WP(C)/36440/2024 WP(C)/ /	BHARAT PRUSTY MP	ARUN KUMAR PATRA	11182/2024
242	D-WP(C)/7044/2018 WP(C)/7044/2018	SABITA MANJARI BEHERA MP		11183/2024
243	D-WP(C)/36444/2024 WP(C)/ /	YENUMULA GANGA LAKSHMI MP	ASISH MISHRA	11184/2024
244	D-WP(C)/36445/2024 WP(C)/ /	M/S RANJIT CONSTRUCTIONS, NUAPADASASWAT MP	KUMAR ACHARYA	11185/2024
245	D-WP(C)/34761/2024 WP(C)/ /	DR. TAPAN KUMAR PRADHAN MP	IN PERSON	11186/2024
246	D-WP(C)/34761/2024 WP(C)/ /	DR. TAPAN KUMAR PRADHAN MP	IN PERSON	11187/2024

247	D-WP(C)/36449/2024 WP(C)/ /	PADALA MEENAKSHI MP	RAMDAS ACHARY	11188/2024
248	D-WP(C)/34761/2024 WP(C)/ /	DR. TAPAN KUMAR PRADHAN MP	IN PERSON	11189/2024
249	D-WP(C)/34761/2024 WP(C)/ /	DR. TAPAN KUMAR PRADHAN MP	IN PERSON	11190/2024
250	D-WP(C)/36450/2024 WP(C)/ /	PURNIMA BEHERA MP	SUBHADUTTA ROUSTRAY	11191/2024
251	D-WP(C)/16854/2024 WP(C)/9838/2024	SANTOSH PRADHAN MP		11192/2024
252	D-WP(C)/36385/2024 WP(C)/ /	FALCON MARINE EXPORTS, BBSR MP	MATRUGUPTAMISHRA	11193/2024
253	D-WP(C)/36452/2024 WP(C)/ /	SANTOSH KUMAR SWAIN MP	BUDHADEV ROUSTRAY	11194/2024
254	D-WP(C)/36366/2024 WP(C)/ /	DILLIP KUMAR JENA MP	SHASHI BHUSAN JENA	11195/2024